

(c) The total number of houses constructed upto December, 1979 for allotment, to the Economically Weaker Section under the Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections of the Community and Village Housing Projects Scheme is 1,86,446 and 68,425 respectively.

(d) Under the Subsidised Housing Scheme for Plantation Workers, 9727 houses are proposed to be constructed during 1980-81 and 64,000 houses during the Sixth Plan period. An outlay of Rs. 14 crores has been approved for the Sixth Plan period out of which Rs. 1.80 crores has been released to the concerned State Governments, as Central financial assistance.

(e) to (g). Except Subsidised Housing Scheme for Plantation Workers, which is intended for providing housing accommodation to resident plantation workers, no other Central Sector Housing Scheme has been formulated for the Weaker Section of the Society. The Subsidised Housing Scheme for Plantation Workers, which is a Central Sector Plan Scheme, is being implemented only in the State of Assam, West Bengal, Tripura, Kerala, Karnataka and Tamil Nadu, where there is concentration of Tea, Coffee, Rubber and Cinchona plantations, which are covered by the Plantation Labour Act, 1951.

#### Government Accommodation

1860. SHRI CHITTA MAHATA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government propose to formulate a scheme that after 5 years in service, every Govt. servant would certainly be allotted Government accommodation; and

(b) if not, the reasons therefor?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA  
NARAIN SINGH): (a) and (b).

Owing to constraints of financial and material resources, it is not possible for the Government to undertake such a scheme. Efforts are, however, being made to construct as many dwelling units as possible in the general pool within the resources available and to reduce the waiting period for allotment of Government accommodation to its employees.

#### Survey regarding Handicapped persons

1861. SHRI ARJUN SETHI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether any survey has been conducted by Government regarding the handicapped persons in India;

(b) if so, the details thereof, State-wise;

(c) the number of schools and Institutes which are providing training to the handicapped persons;

(d) whether Government propose to open more schools to teach the handicapped; and

(e) if so, the details regarding the scheme in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Limited sample survey has been conducted.

(b) A statement (Annexure I, II and III) is laid on the table of the House. [*Placed in Library. See No. LT-1477/80*].

(c) According to the information available with the Ministry of Social Welfare, 429 institutions in the country imparts education and training to handicapped children and adults.

(d) and (e). The main emphasis is on integrating handicapped children in normal schools. A Scheme exists on integrated education for handicapped children. Under this scheme: